

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.589

TO BE ANSWERED ON THE 26<sup>TH</sup> FEBRUARY, 2016

INDO-CHINA JOINT EXERCISE

589. SHRI PRAHLAD SINGH PATEL:

Will the Minister of DEFENCE be pleased to state:

- (a) whether India and China have agreed to conduct a joint disaster relief exercise on border of the two countries;
- (b) if so, the details thereof along with the frontier where the exercise is going to be conducted;
- (c) whether there is a regular interaction between two military establishment in order to keep the peace on board areas of the two countries; and
- (d) if so, the details thereof along with the number of friendly meetings / regular interaction took place between the two countries?

A N S W E R

MINISTER OF DEFENCE

(SHRI MANOHAR PARRIKAR)

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**(a) & (b):** Border Defence Cooperation Agreement 2013 envisages conduct of small tactical exercises along the Line of Actual Control. As per the provisions of the ibid agreement, a joint Platoon level Humanitarian Assistance and Disaster Relief (HADR) Exercises between the border troops of India and China was held on 25.9.2015 in Sikkim and on 9.2.2016 in Jammu & Kashmir.

**(c)** There is an established system for maintaining peace and tranquillity through Border Personnel Meetings or Flag Meetings guided by provisions of Border Peace and Tranquillity Agreement (1993), Confidence Building Measures in Military Field (1996), Protocol on Modalities for the Implementation of Confidence Building Measures in Military Field (2005) and Border Defence Cooperation Agreement (2013).

**(d)** Over 30 Border Personnel Meetings (BPMs) and over 40 Flag Meetings were held in 2015.

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